

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/407(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS KAILASH CHAND SARAF
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms.Usha Doshi, ,Adv.] For the Financial Creditor

Ms.Priyanka Gope,Adv.]

Ms.Noelle Banerjee, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel on both sides present.
2. Supplementary affidavit has been filed by the Financial Creditor.
3. Post the matter on **29/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**